

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 17th July, 2024

Memo No: GHCMC- 06/2024/107 : The Mediation Monitoring Committee of the Hon'ble Gauhati High Court has been pleased to empanel the below mentioned Advocates practicing in the District Courts of Assam as **Mediators** who have successfully completed the "**40 hours Mediation Training Programme**" organized by Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, held at **Don Bosco Institute of Management, Kharghuli, Guwahati** from **28.05.2024** to **01.06.2024**.

Sl. No.	Name of the Advocates	District
1	Mrs. Anima Deka	Darrang
2	Mrs. Riju Saharia	Darrang
3	Mr. Mukul Prasad Borthakur	Nagaon
4	Ms. Jesmin Begum	Nagaon
5	Ms. Lovely Khatun	Golaghat
6	Mr. Sudeep Saha	Barpeta
7	Mrs. Bindu Upadhyaya	Chirang
8	Mrs. Chandana Choudhury	Bongaigaon
9	Ms. Juti Rani Barman	Bongaigaon
10	Mrs. Tutul Bhowmik	Bongaigaon
11	Mrs. Aporajita Patgiri	Bongaigaon
12	Mr. Abu Saleh Muhammed Musa	Bongaigaon
13	Mr. Rofiz Uddin	Bongaigaon
14	Mr. Sajal Kanti Ghosh	Cachar
15	Mr. Abdur Rouf Barbhuiya	Cachar
16	Mr. Numal Ch.Dutta	Lakhimpur
17	Md. Nazrul Islam	Golaghat
18	Ms. Bornali Handique	Dibrugarh
19	Ms. Runjun Duarah	Golaghat
20	Ms. Rupanjoli Gogoi	Charaideo
21	Ms. Nayanmoni Pator	Charaideo
22	Ms. Kaberi Rajkhowa	Charaideo

23	Mr. Dhrubajyoti Bhuyan	Majuli
24	Mr. Khirod Das	Majuli
25	Mr. Shyamalendu Bhattacharjee	Tinsukia
26	Mr. Montu Rajkhowa	Charaideo
27	Mr. Abdur Rejjaque	Goalpara
28	Mr. Abdul Baten Sk	South Salmara, Mankachar
29	Mr. Nazim Uddin Ahmed	Goalpara
30	Mr. Moynal Hoque	Goalpara
31	Ms. Wahida Goni Khan	Goalpara
32	Ms. Jelekha Khatun	Goalpara
33	Ms. Sharifa Yasmin	Goalpara
34	Mr. Azizur Rahman	Goalpara
35	Mr. Abdul Gaffar	Baksa
36	Ms. Anjelina Handique	Tinsukia
37	Mr. Pronoy Jyoti Phukon	Charaideo
38	Mr. Debajit Bhuyan	Charaideo
39	Mr. Tridip Sarma	Baksa
40	Mr. Abhijit Gogoi	Dhemaji
41	Ms. Manju Rani Deka	Baksa
42	Ms. Mina Dutta	Biswanath
43	Ms. Binita Roy Bhuyan	Biswanath
44	Ms. Kaberi Borah	Biswanath
45	Mr. Dipen Borgohain	Charaideo
46	Mr. Dilip Lahon	Charaideo
47	Mr. Ratul Phukan	Charaideo
48	Mr. Shahidur Rahman	Goalpara

By Order,

Sd/-

Smti. Pronita Morang

Deputy Secretary,

Assam State Legal Services Authority

Memo No. GHCMC- 06/2024/108-119

Dated: 17.07.2024

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

2. The Registrar (Admin./Vigilance/Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
4. The Chairman, District Legal Services Authority,
Darrang/Nagaon/Dibrugarh/Golaghat/Barpeta/Chirang/Bongaigaon/
Cachar/Lakhimpur/Tinsukia/Charaideo/Goalpara/South Salamara
Mankachar/Baksa/Dhemaji/Biswanath/Majuli.
5. The Secretary, District Legal Services Authority,
Darrang/Nagaon/Dibrugarh/Golaghat/Barpeta/Chirang/Bongaigaon/
Cachar/Lakhimpur/Tinsukia/Charaideo/Goalpara/South Salamara
Mankachar/Baksa/Dhemaji/Biswanath/Majuli.

(He/She is requested to inform all the concerned Advocates under his/ her jurisdiction about this Notification.)

6. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the official Website of the Gauhati High Court, Guwahati and in the webpage of the Gauhati High Court Mediation Centre).
7. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
8. The P.S to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
9. The P.S to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
10. The P.S to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
11. The P.S to Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

17.07.24

Deputy Secretary,
Assam State Legal Services Authority